

PROCEEDINGS OF HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH

SUB: ANDHRA PRADESH JUDICIAL ACADEMY, SECUNDERABAD –
TRAINING PROGRAMMES – 33rd Refresher Course for 60 Junior Civil Judges
working in the States of Telangana and Andhra Pradesh for two weeks from
22.06.2016 to 05.07.2016 at Andhra Pradesh Judicial Academy, Secunderabad
– Exemption of Smt. Y.Bindu Madhavi, V Addl. Junior Civil Judge, Guntur,
from the above said refresher course – **ORDERS – ISSUED.**

READ: 1. High Court's Proceedings ROC.No.3431/2016-B.Spl., dated 07.06.2016.
2. Appln. Dis.No.829, dated 20.06.2016 from Smt. Y.Bindu Madhavi.
3. Letter Dis.No.3941, dated 20.06.2016 from the I Addl. District and Sessions
Judge, FAC. Prl. District and Sessions Judge, Guntur.

ORDER ROC.NO. 3431(a)/2016-B.SPL., DATED: 21.06.2016

**In the circumstances stated by the V Addl. Junior Civil Judge, Guntur, in
her application 2nd read above and the I Addl. District and Sessions Judge,
FAC. Prl. District and Sessions Judge, Guntur, in his letter 3rd read above, the High
Court is pleased to pass the following Orders:-**

Smt. Y.Bindu Madhavi, V Addl. Junior Civil Judge, Guntur, who is nominated to
participate in the 33rd Refresher Course for 60 Junior Civil Judges working in the States of
Telangana and Andhra Pradesh for two weeks from 22.06.2016 to 05.07.2016 at Andhra
Pradesh Judicial Academy, Secunderabad, in the High Court's Proceedings 1st read above, is
hereby exempted from participating in the above said Refresher Course and her name must
be included in the 34th Refresher Course for two weeks which is scheduled to be held from
11.07.2015 to 23.07.2015 at A.P. Judicial Academy, Secunderabad.

The Director, A.P. Judicial Academy, Secunderabad is requested to take necessary
steps accordingly.


REGISTRAR (VIGILANCE)

To

1. The officer.
 2. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
 3. The Prl. District and Sessions Judge, Guntur.
 4. The V Addl. Junior Civil Judge, Guntur.
 5. The Judicial Magistrate of First Class, Special Mobile Court, Guntur.
 6. The District Treasury Officer, Visakhapatnam.
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